

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.475  
TO BE ANSWERED ON NOVEMBER 28, 2024  
STATUS OF HOUSING FOR ALL UNDER PMAY-U**

**NO. 475. SHRI RAJA A:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the status of Housing for All under Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the number of housing/dwelling units targeted and completed during the last three years and the current year, year and State-wise;**
- (c) the details and the time by which the target of Housing for All is likely to be achieved; and**
- (d) whether any shortcomings have been noticed during the implementation of the said Scheme and if so, the measures taken/being taken to make it more effective?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The Scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

**Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 18.11.2024. The remaining houses are at different stages of construction. The State/UT and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the last three years is at Annexure.**

**The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe. It has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/NoCs etc.**

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**Annexure referred in reply to LS USQ No. 475 due for answer on 28.11.2024**

**State/UT and year-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the last three years under PMAY-U**

S. No.	Name of the State/UT	Houses Sanctioned (Nos.)			Houses Grounded (Nos.)*			Houses Completed/ Delivered (Nos.)*		
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	Andhra Pradesh	3,95,523	2,29,320	97,161	5,11,447	2,30,448	18,782	59,402	2,86,987	2,18,500
2	Bihar	10,992	2,206	15,507	73,653	23,180	9,253	12,370	21,711	11,226
3	Chhattisgarh	52,393	45,036	4,718	34,921	30,238	29,806	13,605	35,926	43,389
4	Goa	309	330	-	311	331	-	309	331	-
5	Gujarat	1,76,998	1,44,098	13,365	1,74,572	1,46,528	12,322	1,63,938	1,99,613	29,098
6	Haryana	7,269	5,142	-	9,789	5,687	1,336	7,031	13,508	3,712
7	Himachal Pradesh	2,498	1,152	406	2,473	1,111	267	1,682	2,155	1,003
8	Jharkhand	57,847	6,625	-	39,999	25,162	4,813	10,864	15,774	17,136
9	Karnataka	59,199	16,349	17,330	1,12,063	33,674	16,656	32,825	43,045	30,793
10	Kerala	28,237	15,648	8,191	11,194	16,597	7,627	8,041	14,823	7,350
11	Madhya Pradesh	1,83,177	68,191	10,730	78,056	1,65,890	17,417	62,206	1,75,209	1,11,350
12	Maharashtra	2,63,159	1,22,210	32,179	1,69,245	2,20,419	26,804	1,90,671	1,81,361	38,183
13	Odisha	54,103	1,319	18,769	16,792	27,878	9,345	10,350	27,734	12,785
14	Punjab	9,691	26,982	-	21,304	10,416	7,255	10,327	23,124	8,926
15	Rajasthan	34,012	93,943	47,019	33,717	60,856	37,016	32,100	35,518	10,253
16	Tamil Nadu	75,552	32,519	11,931	38,409	58,096	18,270	51,877	84,296	40,322
17	Telangana	17,225	7,704	2,010	14,546	10,542	-	22,778	14,375	1,541
18	Uttar Pradesh	1,26,242	1,26,137	1,57,369	2,30,060	95,037	1,51,981	2,77,508	2,06,465	1,99,690
19	Uttarakhand	13,144	12,123	3,084	7,914	16,058	6,515	5,489	4,329	4,679
20	West Bengal	1,64,115	12,264	-	82,549	1,25,862	40,839	23,706	81,647	50,364
<b>Sub-total (States)</b>		<b>17,31,685</b>	<b>9,69,298</b>	<b>4,39,769</b>	<b>16,63,014</b>	<b>13,04,010</b>	<b>4,16,304</b>	<b>9,97,079</b>	<b>14,67,931</b>	<b>8,40,300</b>
21	Arunachal Pradesh	2,504	8	-	850	1,274	-	556	3,193	1,498
22	Assam	34,295	10,211	15,124	22,024	29,426	9,654	15,682	36,483	19,542
23	Manipur	6,020	21	-	2,353	8,729	1,058	430	5,690	2,934
24	Meghalaya	6	4	-	2,393	447	26	265	430	144
25	Mizoram	860	270	-	12,178	9,469	95	1,026	1,518	1,927
26	Nagaland	3	1	-	6,914	680	-	2,692	6,427	7,344
27	Sikkim	37	26	-	37	26	10	37	26	-
28	Tripura	7,887	6,362	6,505	10,734	9,037	1,588	2,887	7,369	8,619
<b>Sub-total (NE States)</b>		<b>51,612</b>	<b>16,903</b>	<b>21,629</b>	<b>57,483</b>	<b>59,088</b>	<b>12,431</b>	<b>23,575</b>	<b>61,136</b>	<b>42,008</b>
29	A&N Islands	1	1	-	330	1	-	1	3	-
30	Chandigarh	141	128	-	141	128	-	141	128	-
31	D&NH and D&D	1,132	1,342	-	1,134	1,602	-	1,193	2,325	470
32	Delhi	1,807	2,669	-	1,807	2,669	-	1,807	2,669	-
33	J&K	11,530	266	4,903	10,043	266	1,161	3,828	6,622	3,626
34	Ladakh	-	3	-	-	3	-	132	106	139
35	Lakshadweep	-	-	-	-	-	-	0	-	-
36	Puducherry	1,740	457	1,810	1,381	457	1,212	1,073	2,032	1,270
<b>Sub-total (UTs)</b>		<b>16,351</b>	<b>4,866</b>	<b>6,713</b>	<b>14,836</b>	<b>5,126</b>	<b>2,373</b>	<b>8,175</b>	<b>13,885</b>	<b>5,505</b>
<b>Grand Total</b>		<b>17,99,648</b>	<b>9,91,067</b>	<b>4,68,111</b>	<b>17,35,333</b>	<b>13,68,224</b>	<b>4,31,108</b>	<b>10,28,829</b>	<b>15,42,952</b>	<b>8,87,813</b>

\* Includes houses grounded and completed in the year which were sanctioned in preceding years.